

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

6. IA/6/2023 APPEAL/42(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: RHYTHM HOUSE PRIVATE LIMITED  
Vs.  
Registrar of Companies Mumbai

SECTION: 252(3) OF THE COMPANIES ACT, 2013

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**ORDER**

**IA 6 of 2023**- The above captioned Application has been filed seeking early listing of Appeal 42 of 2022. Accordingly, the above IA 6 of 2023 is **allowed**. List the matter on **23.01.2023**.

Sd/-  
ANURADHA SANJAY BHATIA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)

/z/